

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 352

TO BE ANSWERED ON THE 30TH NOVEMBER, 2021/ AGRAHAYANA 9, 1943 (SAKA)

THREAT TO NATIONAL SECURITY

352. SHRI RITESH PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any guideline for determining the threat to national security;
- (b) if so, the details thereof and the basis and criteria used to determine that a person, institution, or a group of persons are a threat to national security; and
- (c) if not, the reasons, therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (c): Security threat assessment is a continuous process. Based on inputs received from various agencies, threat assessment is done and appropriate security measures are taken, including appropriate pre-emptive and preventive action against individual (s) and institutions. Several measures have been taken by the Government to strengthen the security architecture, such as strengthening the legal framework by amending the Unlawful Activities (Prevention) Act 1967, the National Investigation Agency Act 2008, Arms Act 1959, Modernization of Police and the Central Police Armed Forces (CAPFs), strengthening of border security grid and coastal security, strengthening of the Multi-Agency Centre (MAC) and exchange of information and intelligence in various bilateral fora.
